

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) There is no Small Industries Service Institute at Moradabad,

(b) to (d). Do not arise.

Small Scale Industries Corporation, U.P.

8224. SHRI CHANDRIKA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the value and quantity of stocks of each metal lying at present with the Small Scale Industries Corporation, U.P.;

(b) the period since which the current stocks are lying;

(c) the value of each quintal of every metal in the stock; and

(d) the method of distribution by the Corporation to the manufacturers?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and it will be laid on the Table of the House.

Loans given to Industries in U.P.

8225. SHRI CHANDRIKA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) to how many industries in U.P. the Financial Corporation of U.P. has given loans and how many of them are at present working; and

(b) the action which is being taken or has been taken against the defaulters?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The information is being collected and it will be laid on the Table of the House.

Allocation of Stainless Steel to U.P.

8226. SHRI CHANDRIKA PRASAD: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the quantity of stainless steel

allotted to Uttar Pradesh from the 1st January, 1957 to 28th February, 1968 giving its break-up year-wise;

(b) the break-up of the quantity of stainless steel, year-wise, given by the Director of Industries, Uttar Pradesh out of the quota allotted by the Government to the different manufacturers of stainless steel goods in Uttar Pradesh; and

(c) the value of import licences issued to every manufacturer of stainless steel goods in Uttar Pradesh with their addresses during the above period?

THE MINISTER OF STEEL, MINES AND METALS (SHRI CHANNA REDDY):

(a) Allocation of stainless steel sheets for manufacture of utensils were made to the Directors of Industries in various States only from the April—September, 1961 licensing period. Since April—September 1961 so far the following allocations have been made to the Director of Industries, Uttar Pradesh:

Period	Quantity in tonnes
April—September 1961	15
October-1961—March 1962	17
April—September 1964	107

(b) The allocations are made to State Directors of Industries for further distribution to the Industrial Units under their jurisdiction. Thereafter it is the responsibility of the State Authorities.

(c) It is considered that the labour and time involved in collecting this detailed information for a period over eleven years, will not be commensurate with the result.

Licences for Import of Prohibited Items

8227. SHRI SATYA NARAIN SINGH
SHRI K. M. ABRAHAM
SHRs A. K. GOPALAN
SHRI P. GOPALAN:

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Questions Nos. 2666 and 1878 on the 1st December, 1967 and 27th February, 1968 respectively and state:

(a) whether the Special Polic Establishment has since completed the investigation regarding the issue of licences for import of prohibited items;